

National Company Law Tribunal

Allahabad Bench

CP NO.140(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017

NAME OF THE COMPANY: Modi Industries Ltd & others

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Rahul Chaudhary	Adv.	Corp. No 1, 2	Rahul
2.	Arvind Kumar	Adv.	Respondents No. 5 & 6	Arvind
3.	Sujeet Kumar	Adv.	Counsel for Petitioner.	Shr

Order dated 02.02.2017

CP No. 140(ND)/2013 Modi Industries Ltd & Others

As one of the members to the Bench is ~~attending~~ ^{Demitting} the office today, matter cannot be heard. Relist on 13.02.2017 so as to confirm the date for final hearing as per the convenience of the Learned Senior Counsel.

List on 13.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 02.02.2017